

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. A. Aridas
9425402093

Counsel for Petitioner

A. Aridas

2. M. Praveen Kumar
97899 67786

Representative for Respondents

M. Praveen Kumar

ORDER

Shri A Aridas, counsel for petitioner present. Shri M Praveen Kumar, Legal Officer of the respondent company present and stated that the respondent is intending to settle the matter with the petitioner and also made a proposal. Counsel for petitioner stated that the proposal for settlement mooted by the respondent is not acceptable. Representative of the respondent company prayed time for making a fresh proposal. Time extended at request for making submissions by both the counsel. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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